

(d) if so, whether the Government propose to allot the accommodation to the staff of other recognised parties in Parliament; and

(e) if so, the time by which the accommodation are likely to be allotted to the staff of other parties?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) to (c). Allotment of accommodation to the staff of various Parliamentary Parties has been made on the basis of existing guidelines which, *inter-alia*, provide that staff of only such of the political parties as have been recognised as such by the Speaker need to be given accommodation. Apart from the staff of the Parliamentary Party of the Congress, staff of other recognised political parties in Parliament like BJP, Janata Party, BSP, CPI (M), CPI, etc., have also been allotted accommodation.

(d) and (e). Does not arise.

National Malaria Eradication Programme

489. SHRI PROBIN DEKA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government of Assam have submitted a proposal to the Union Government for application of the National Malaria Eradication Programme in tribal areas of the State;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (c). 100% Central assistance under the National Malaria Eradication Programme is already being provided to the State of Assam since December, 1994. This assistance covers the whole of Assam including Tribal areas of the State.

Rent Act

490. SHRI TARA SINGH :
SHRI V. SREENIVASA PRASAD
SHRI KASHIRAM RANA :
SHRI RAM TAHAL CHOUDHARY :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "Rent Act will harass salaried class" as reported in Pioneer dated 13.11.95;

(b) if so, whether there is persistent demand to bring changes in the Delhi Rent Act, 1955; and

(c) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) Yes, Sir.

(b) and (c). The Government has received representations for changes in certain provisions of the Act. The Act will be notified for implementation after amendments are made to such provisions as are deemed necessary in the light of the representations.

Mumbai Local Railway Commuters Conference

491. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether the Mumbai Local Railway Commuters Conference has recently passed a resolution to improve the condition of the local sector of the Railways;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) The Conference raised the issue of poor punctuality, over-crowding of trains, the need to provide 12 coach rakes, quadrupling of track between Borivili and Virar, introduction of Borivili-Virar local, Opening up of Vasai-Diva to suburban traffic and other related issues regarding improvements in suburban running.

(c) The Railways have initiated action on most of the points highlighted at the Conference. Ten 12-car rakes operating 104 services are being run on Central and Western Railways. 4 DMU push pull services have been introduced between Vasai Road and Diva; passenger amenities such as Foot-over-Bridges and electronic indicator have been completed at most of the stations. Improved communication and Announcer system have been installed at major points. Special peak hour monitoring of the punctuality of Suburban services is undertaken.

In order to extend EMU (suburban) trains upto Dahanu i.e. beyond Virar, it is essential to have dual voltage (1500V d.c./25 KV a.c.). EMU stock with three phase drive so that they can work upto Virar on 1500V d.c. and beyond Virar on 25 KV a.c. system. A decision has been taken to acquire such stock.

Survey work in Kerala

492. SHRI RAMESH CHENNITHALA : Will the PRIME MINISTER be pleased to state :

(a) whether the survey work in Kerala included in the 1995-96 Budget has been completed;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

(b) to (d). The following surveys in Kerala were included in the budget for 1995-96 :

(i) Survey for a new line from Sabarimala to Dindigul. (Partly in Kerala)

(ii) Preliminary Techno-Economic Survey for Thakazhy-Thiru-valla-Pathanamthitta Railway Line (100 kms).

Agencies for carrying out the surveys are being fixed up. The railway has been asked to expedite the surveys.

Control of Malaria

493. DR. KARTIKESWAR PATRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of persons affected in Malignant Malaria in various States of the country during current year;

(b) the reasons for the out spread of Malignant Malaria;

(c) the steps taken so far to eradicate this Malaria from the country; and

(d) the States where National Malaria Eradication Programme are still continuing?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) A *Statement* is enclosed.

(b) The main reasons for spread of *P. Falciparum* (Malignant Malaria) cases have been mainly due to :

- Natural calamities, like excessive prolonged rains, water logging and ecological changes.

- Development of resistance in vectors to insecticides and parasites to drugs commonly used for control of Malaria.

(c) Following are the steps taken for effective control of Malaria :

- Early detection and prompt treatment;

- Vector Control through effective use of insecticides interrupt transmission;

- Anti-larval measures to eliminate mosquito breeding through source reduction, application of larvicides and adoption of bio-environmental approaches;

- Intensification of Health education activities to create awareness among the people of prevent Malaria.

(d) The National Malaria Eradication Programme is being implemented by all the States/UTs.

STATEMENT

Number of PF (Malignant Malaria) Cases in States/UTs during 1995 (upto September)

Sl.No.	States/UTs	(Malignant Malaria) P.F. Cases
1.	Andhra Pradesh	20886
2.	Arunachal Pradesh	2557
3.	Assam	80580
4.	Bihar	3408
5.	Goa	109
6.	Gujarat	16412
7.	Haryana	409
8.	Himachal Pradesh	1
9.	Jammu & Kashmir	10